

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.1238/2021

This the 1st day of July, 2021

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Sh. Sanjeev Kumar S/o Sh. Seva Singh R/o 101, Khirki Village, Malviya Nagar, New Delhi – 110017.

... Applicant

(through Advocate: Shri Mukesh Kumar Singh)

Versus

All India Institute of Medical Sciences Through it's Director Ansari Nagar, New Delhi – 110029.

Respondents

(through Advocate: Shri Sushil Kumar Pandey)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

After arguing for some time, learned counsel for the applicant seeks permission to withdraw the OA with liberty to the applicant to file a better OA, in accordance with law, if so advised. Permission is granted. OA stands dismissed as withdrawn, with liberty as aforesaid.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

/cc/uma/anjali/